

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE SITTING AT CHENNAI

ORIGINAL APPLICATION NO. 10 of 2026 (SZ)

IN THE MATTER OF

Ramchandran Nair,

S/o. K.P. A Nair,

Erumapetty PO, Thrissur-680584 and 4 Ors.

... Applicants.

....Vs....

The Additional District Magistrate

Thrissur District,

Ayyanthole, Thrissur – 680003 and 5 Ors.,

... Respondents

I N D E X TO ADDITIONAL DOCUMENTS NO.1

Sl. No	Description of Document	Page No.
1	True Copy of the Status of Development Plans / Classification of Zones in Varavoor Village Panchayat with Translated Copy – Annexure – 1	1 - 7

Place : Chennai

Date : 23.01.2026

Filed by :



V.B.R. MENON

Counsel for Applicants

Mobile : 9384762930

E-mail : vbrmenon@gmail.com

സൗമ്യ ഹരി
പറഞ്ഞോടരാട്ടിൽ
തിച്ചൂർ.പി.ഒ., പിൻ 680 584
തിച്ചൂർ വില്ലേജ് തലപ്പിള്ളി താലൂക്ക്

ANNEXURE - 1

സ്വീകർത്താവ്

സെക്രട്ടറി
വരവൂർ ഗ്രാമപഞ്ചായത്ത്
വരവൂർ.പി.ഒ., പിൻ - 680 585
വരവൂർ വില്ലേജ് തലപ്പിള്ളി താലൂക്ക്

സർ,

വിഷയം : വിവരാവകാശ നിയമം 2005 പ്രകാരം താഴെ പറയുന്ന വിവരങ്ങൾക്ക് മറുപടി തരണമെന്ന് അപേക്ഷിക്കുന്നു.

1. വരവൂർ ഗ്രാമ പഞ്ചായത്തിൽ ഇപ്പോൾ നിലവിൽ എത്ര വാർഡുകൾ ഉണ്ട്.
2. ഇതിൽ ഏതെല്ലാം വാർഡുകളിൽ സോൺ തിരിച്ചിട്ടുണ്ട്.
3. സോണുകൾ എന്ത് അടിസ്ഥാനത്തിൽ ആണ് തിരിച്ചിരിക്കുന്നത്.
4. റസിഡൻസ് ഏരിയ, നോൺ റസിഡൻസ് ഏരിയ, ഇൻഡസ്ട്രിയൽ ഏരിയ എന്നിങ്ങനെ ഏരിയ തിരിച്ചിട്ടുണ്ടോ.
5. ഇവ കൂടാതെ വേറെ ഏതെങ്കിലും സോൺ തിരിച്ചിട്ടുണ്ടോ.

മേൽപറഞ്ഞ ചോദ്യങ്ങൾക്ക് മറുപടി തരുവാൻ വണക്കമായി അപേക്ഷിക്കുന്നു. മറുപടി പകർപ്പുകൾക്ക് കൂടുതൽ പണം ആവശ്യമെങ്കിൽ ആയത് അടക്കുവാൻ തയ്യാറാണ്.

എന്ന്,

തിച്ചൂർ
27 09-01-2025

സൗമ്യ ഹരി





കേരള സർക്കാർ

Varavoor Grama Panchayat office

Varavoor
Varavoor.P.O
Thrissur

Phone No:04884277336

E-mail:varavoorpanchayat@gmail.com

ACKNOWLEDGEMENT RECEIPT

File No :

400680/GGR112/GPO/2025/303

Application Date :

27-01-2025

Service Delivery Date :

27-02-2025

Name and address of the applicant:

SOUMYA HARI

PARANGODASSATTIL HOUSE, THICHUR, Thichur (P.O),
pin-680584, Thrissur, Kerala

Subject:

RTI - Application for Information (Application fee by Court fee
stamp / Challan)

Details of Valuables and Enclosures submitted:

Enclosures:

Valuables:

Custodian Seat:

SC1

Remarks

Counter No & Name and designation of Frontoffice Staff:

JAIJY C S

Clerk



File status and File transaction details can be availed by scanning Q R Code.



കേരള സർക്കാർ

നമ്പർ.400680/GGRI12/GPO/2025/303/(1)

വരവൂർ ഗ്രാമ പഞ്ചായത്ത് ഓഫീസ്

വരവൂർ

വരവൂർ.പി.ഒ

തൃശ്ശൂർ

04884277336(L) | 9496046047(M)

varavoorpanchayat@gmail.com

തീയതി : 24/02/2025

പ്രേഷകൻ

സംസ്ഥാന പബ്ലിക് ഇൻഫർമേഷൻ ഓഫീസർ

സ്വീകർത്താവ്

SOUMYA HARI

PARANGODASSATTIL HOUSE, THICHUR, Thichur , 680584, Thrissur, Kerala

സർ,

വിഷയം:- വിവരാവകാശ നിയമം,വിവരാവകാശ അപേക്ഷ (അപേക്ഷാ ഫീസ് കോർട്ട് ഫീ സ്റ്റാമ്പ്/ ചലാൻവഴി)

സൂചന:- താങ്കളുടെ 303/2025 നം അപേക്ഷ.

താങ്കളുടെ അപേക്ഷകളെ മറുപടി ചുവടെ ചേർക്കുന്നു.

1. 14

2. സോൺ തിരിച്ചിട്ടില്ല

3. ബാധകമല്ല

4. ഇല്ല

5. ഇല്ല

അപ്പീൽ അധികാരി:-ശ്രീ.ദുർഗ്ഗാദാസ്.സി.കെ(പെൻ നമ്പർ 204287),അസി ഡയറക്ടർ &

ഫോൺ നം-9496046011, ഇ-മെയിൽ-jdlsgdtr@gmail.com

വിശ്വസ്തതയോടെ,

Document certified by Harinarayanan E N
<hari8547494381@gmail.com>
Digitally signed by Harinarayanan E N
Date: 2025.02.24 17:23:08 IST
Reason: ILGMS Govt. of Kerala

ഹരിനാരായണൻ ഇ എൻ
സെക്രട്ടറി

True copy



VBR Menon

// Translated Copy//
(Original Application)

From: Soumya Hari,
Parangodassattil, Thichur P.O – 680584
Thichur Village, Thalappilly Taluk

To: Secretary, Varavoor Grama Panchayat, Varavoor P.O.
PIN – 680 585, Varavoor Village, Thalappilly Taluk

Sir,

Subject: Request for replies to the following information under the Right to Information Act 2005 -.

• **Questions:**

1. How many wards presently exist in Varavoor Grama Panchayat?
2. In which of these wards have zones been divided?
3. On what basis the zones have been divided?
4. Have areas been divided into 'Residential Area', 'Non-Residential Area', 'Industrial Area', etc.?
5. Apart from these, have any other zones been divided?

I humbly request a reply to the above questions. If additional payment is required for copies of the reply, I am ready to pay.

Thichur

27.01.2025

Sd/-
Soumya Hari

Government of Kerala**Varavoor Grama Panchayat Office,
Varavoor P.O., Thrissur****Phone No. 04884277336****E-mail : varavoorpanchayat@gmail.com****Acknowledgement Receipt****File No** : 400680/GGRI12/GPO/2025/303**Application Date** : 27-01-2025**Service Delivery Date** : 27-02-2025**Name and Address of the Applicant** : SOUMYA HARI,
PARANGODASSATTIL HOUSE,
THICHUR (PO)
PIN – 680584, THRISSUR, KERALA**Subject** : RTI - Application for Information
(Application fee by Court fee stamp)**Details of valuables and Enclosures submitted****Enclosures
Valuables**

Custodian Seat ; SC1

Remarks

Counter Number and Designation of
Front office Staff : JAIJY . C.S
CLERK

// Translated Copy//

Official Language Mother Tongue

RTI Response Regarding Land Classification

No: 400680/GGRI12/GPO/2025/303/(1) **Varavoor Grama Panchayat Office**
Varavoor
Varavoor P.O.
Phone: 04884277336 (L) | 9496046047 (M)
Email: varavoorpanchayat@gmail.com

Date: 24/02/2025

From: State Public Information Officer

To:

SOUMYA HARI
PARANGODASSATTIL HOUSE, THICHUR, Thichur, 680584,
Thrissur, Kerala

Sir,

Subject: Right to Information Act, RTI Application (Application fee via
Court Fee Stamp / Challan)

Reference: Your application No. 303/2025.

The reply to your application is provided below:

1. 14
2. Zones have not been divided
3. Not applicable
4. No
5. No

Appellate Authority: Shri Durgadas C.K. (PEN Number 204287),
Assistant Director & **First Appellate Authority**, Local Self Government
Department, Civil Station Ayyanthole, Thrissur - 680003
Phone: 9496046011, **Email:** jdlsdtdcr@gmail.com

Yours faithfully,

Digitally signed by Harinarayanan EN

Date: 2025.02.24 10:23:08 IST

Reason: ILGMS Govt. of Kerala

Harinarayanan E N

Secretary

True copy



VBR Menon

Before the Hon'ble National
Green Tribunal,
Southern Zone Sitting at Chennai
(Under Section 18(1) read with Section
14 (i) of National Green Tribunal Act, 2010)

OA No. 10 of 2026 (SZ)

Between:

Ramchandran Nair,

S/o. KPANair,

Amritham House, Thichur Village,

Erumapetty P.O,

Thrissur District – 680 584

Kerala State and 4 Ors. Applicants

and

The Additional District Magistrate

Thrissur District

Thrissur Collectorate, Civil Line road,

Ayyanthole, Thrissur – 680 003

Kerala State and 5 Ors., Respondents

ADDITIONAL DOCUMENTS NO.1

V.B.R Menon [Ms- 23/2012)

Counsel for Applicants

Ph: 9384762930

E-mail : vbrmenon@gmail.com